NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/204/2017 PETITION NUMBER

NAME OF THE PETITIONER(S) : PAYOJA INVESTMENT PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. RATHIWAKUMAR

PES for petitioner

ORDER

Representative for the Applicant present. Deputy RoC in person present and submitted that he has filed the report. The same is placed on record. Matter is posted for arguments. Put up on 01.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk